

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3141
ANSWERED ON:24.04.2012
SUGAR DEVELOPMENT FUND
Ram Shri Purnmasi

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details, objectives and the present corpus of the sugar development fund alongwith the manner in which the same has been utilised during the last three years;
- (b) the details of funds disbursed to sick sugar mills for their revival during the said period; and
- (c) the action taken by the Government for the rehabilitation and modernisation of sugar mills and development of sugarcane areas?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) The Sugar Development Fund Act, 1982 provides for formation of a fund to be called Sugar Development Fund. The source of the Fund is the proceeds of the duty of excise levied and collected under the Sugar Cess Act, 1982, net of cost of collection and the moneys received by the Central Government for the purposes of this Act including any income from investment of such amounts. The Fund is to be used to provide for the financing of activities for development of sugar industry and for matters connected therewith or incidental thereto. The balance amount in Sugar Development Fund account with Department of Food and Public Distribution as on 31.3.2012 was Rs.385.80 crore. An amount of Rs.1670.60 crore, Rs.1467.86 crore and Rs.642.67 crore has been utilised during 2009-10, 2010-11 and 2011-12 respectively. A statement showing the utilisation for various purposes is at Annexure.
- (b) No sick sugar mill has been disbursed loan during the last three years.
- (c) Since inception of the Sugar Development Fund till 31.3.2012, an amount of Rs.2464.87 crore has been disbursed to sugar factories for rehabilitation and modernisation of sugar mills and an amount of Rs.806.62 crore has been disbursed to sugar factories for development of sugarcane in their respective areas.